

Name of the Corporate Debtor: Khubchandani Hospitals Private Limited
 Date of Commencement of CIRP : 6th October 2021
 List of Creditors as on 2nd March 2022

Sr.No	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Amount in INR	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted						
1	Secured financial creditors belonging to any class of creditors	1	1,75,97,46,843	1	1,75,97,46,843	-	-	-	1		
2	Unsecured financial creditors belonging to any class of creditors	2	35,40,39,068	1	11,99,62,212	-	23,40,76,856	-	2		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-				3		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-				4		
5	Operational creditors (Workmen)	-	-	-	-				5		
6	Operational creditors (Employees)	-	-	-	-				6		
7	Operational creditors (Government Dues)	2	4,15,62,565	2	4,15,62,565		-	-	7		
8	Operational creditors (other than Workmen and Employees and Government Dues)	19	3,11,45,92,485	15	12,34,31,900		2,99,11,60,585	-	8		
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	23,40,76,856	-	13,82,91,489		9,57,85,367	-	9		
	Total	25	5,50,40,17,817	19	2,18,29,95,009	-	3,32,10,22,808	-			



Annexure-1

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of secured financial creditors belonging to any class of creditors

Sl No.	Name of the Creditor	Details of Claim		Amount of Claim admitted	Nature of claim	Details of claim admitted				Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount of Claim			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					Amount of contingent claim
1	Standard Chartered Bank, UK	21-10-2021	1,75,97,46,843	1,75,97,46,843	Financial Debt -ECB	1,75,97,46,843	-	No	93.62	-	-	-	-	
	Total		1,75,97,46,843	1,75,97,46,843		1,75,97,46,843	-	-	-	-	-	-	-	

Security Interest in favour of Standard Chartered Bank, UK

Mortgage: By way of first ranking continuing exclusive security interest on:

- The development rights in relation to all that piece and/or parcel of land measuring 10,000 sq. meters or thereabouts, bearing CTS No.198 (part), situated at Andheri Village, Andheri (West), Mumbai together with all buildings, constructions and plant & machinery erected thereon, both present and future. The properties are bounded as under: On North: by land bearing CTS No.198(pt) and Hansraj Morarji Public School, On South: by land bearing C. S. 198 (pt) bearing reservation of Sports Academy, On East : by land bearing CTS No.198 (pt) having reservation of Hospital and proposed 27.45m D.P Road bearing CTS No.208 (pt) now encroached by slums, On West: by service road on CTS 198 (pt) and Wireless transmitting station of A. A. I on land bearing C.T.S. No.199 ("First Mortgaged Properties")
- All rights, title interest and benefit of the Corporate Debtor in the accounts or other accounts opened and operated pursuant to the Escrow Agreement and any other Finance Documents (including but not limited to any sub-accounts or related accounts opened and operated thereto, and all amounts, revenue, receipts and other receivables, owing to and/or received by, the Corporate Debtor in such accounts) and all assets, buildings, structures, equipment and other immovable and movable assets constructed, installed, located or provided by the Corporate Debtor at the Project Site, goodwill, present and future uncalled capital of the Corporate Debtor, the proceeds of any insurance policies related to the Project or the Hospital, and all estate, rights, title, interest, property, claims and demands whatsoever of the Corporate Debtor in, to and upon the same. ("Second Mortgaged Properties")
- All rights, title, interest, benefit, claims and demand of the Corporate Debtor, in, to, or in respect of the Project Agreements and any replacement to the Project Agreements and any other contracts or licenses necessary for the commencement and operations of the Hospital including any contractor guarantees, performance bonds and liquidated damages pursuant thereto, and all rights, title, interest, benefit, claims and demands whatsoever of the Corporate Debtor in, to, under and/or in respect of any insurance policies obtained by the Corporate Debtor in respect of the Project or the Hospital ("Third Mortgaged Properties")
- All rights, title interest and benefit in all the tangible and intangible moveable assets (other than those comprising the second mortgaged properties of the corporate debtor (both present and future), all operating cash flow revenues, all current assets, all moveable plant and machinery, machinery spares, implements, fittings, furniture, spare parts, tools and accessories and stores and vehicles and other movables of the Corporate Debtor along with all replacements and additions thereof whether by way of substitution, replacement, conversion, realisation or otherwise and all benefits, rights and incidentals attached thereto and all the estate, right, title, interest, property, claims and demands whatsoever of the Corporate Debtor in relation to the same. ("General Assets")
- Pledge of Shares: 104,255,000 shares pledge by Parkway Group Healthcare Pte. Ltd in favour of the Financial Creditor and 104,255,000 shares pledge by Koncentric Investments Limited in favour of the Financial Creditor



2

Annexure-2

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of unsecured financial creditors belonging to any class of creditors

Sl No.	Name of the Creditor	Details of Claim		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount of Claim	Amount of Claim admitted	Nature of claim	Amount covered by guarantee					
1	Standard Chartered Bank, India	21-10-2021	11,99,62,212	11,99,62,212	Derivative transaction	-	No	6.38	-	-	
2	Arogya Bharti Hospitals Private Limited	22-10-2021	23,40,76,856	-	Expenses incurred on behalf of Corporate Debtor	-	Yes	-	23,40,76,856	-	Not qualifying as FC, absence of authenticated agreement and a related party.
				35,40,39,068		11,99,62,212			23,40,76,856	-	



Annexure-3

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of the Creditor	Details of Claim		Amount of Claim admitted	Nature of claim	Details of claim admitted			Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount of Claim			Amount covered by security interest	Amount covered by guarantee								
NIL															



Annexure-4

Name of the corporate debtor: Khubchandani Hospitals Private Limited
Date of Commencement of CIRP : 6th October 2021
List of Creditors as on 2nd March 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of the Creditor	Details of Claim		Details of claim admitted			Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Amount in INR	Remarks, if any
		Date of Receipt	Amount of Claim	Amount of Claim admitted	Nature of claim	Amount covered by guarantee								
NIL														



Annexure-5

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of operational creditors (Workmen)

SI No.	Name of authorised representative, if any	Name of workmen	Details of Claim		Amount of Claim admitted	Details of claim admitted		Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount of Claim		Nature of claim	Whether related party?				
NIL											



Annexure-6

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of operational creditors (Employees)

Sl No.	Name of authorised representative, if any	Name of Employee	Details of Claim		Details of claim admitted			Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount of Claim	Amount of Claim admitted	Nature of claim	Whether related party?				
NIL											



Annexure-7

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of operational creditors (Government dues)

Sl No.	Details of Claimant		Details of Claim		Details of claim admitted							Amount in INR			
	Department	Government	Date of Receipt	Amount of Claim	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Assistant Commissioner of Customs, EPCG Monitoring Cell, JNCH, Nhava Sheva	MINISTRY OF FINANCE, MOF, UNION OF INDIA	29-12-2021	3,96,91,902	3,96,91,902	Capital goods imported under concession scheme	-	-	No	NA	-	-	-	-	
2	Deputy Commissioner of Customs, Custom House, Ballard Estate	Commissioner of Custom (Exports)	05-01-2022	18,70,663	18,70,663	Capital goods imported under concession scheme	-	-	No	NA	-	-	-	-	
				4,15,62,565	4,15,62,565										

Note: The clarification has been sought on the levy of interest by the above statutory authorities. The amount of claim admitted are subject to change depending upon the replies/clarification provided by the authorities.



Annexure-8

Name of the corporate debtor: Khubchandani Hospitals Private Limited

Date of Commencement of CIRP : 6th October 2021

List of Creditors as on 2nd March 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of the Creditor	Details of Claim		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount of Claim	Amount of Claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim			
1	SEW Engineering (India) Pvt Ltd.	20-10-2021	8,87,54,067	51,78,832	-	-	No	-	-	8,35,75,235	-	An amount of Rs.4,39,36,439/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
2	R.N Security & Personal Services	21-10-2021	11,09,050	10,91,721	-	-	No	-	-	17,329	-	
3	M/s Adiva Constructions	21-10-2021	22,29,373	11,61,266	-	-	No	-	-	10,68,107	-	
4	Glass Wall Systems (India) Private Limited	22-10-2021	1,53,14,904	31,48,948	-	-	No	-	-	1,21,65,956	-	An amount of Rs.73,14,904/- has been rejected on account of interest @21% claimed unilaterally in the absence of written contract



5	ETA Engineering Private Limited	22-10-2021	4,75,44,673	1,85,00,000	Installation, Testing, HVAC	-	-	-	No	-	2,90,44,673	An amount of Rs.20,376,288/- has been rejected on account of interest @18% claimed unilaterally in the absence of written contract
6	Sara Interiors Private Limited	22-10-2021	1,98,17,765	24,81,743	Interior works	-	-	-	No	-	1,73,36,022	An amount of Rs.1,37,05,005/- has been rejected on account of compound interest claimed unilaterally in the absence of written contract
7	Aarogya Bharti Hospitals Private Limited	22-10-2021	2,56,57,00,000	-	additional FSI usage & violation of DOA	-	-	-	Yes	-	2,56,57,00,000	Rejected in absence of documentary evidence evidencing the commercial understanding or any agreement
8	Likproof India Private Limited	23-10-2021	2,06,69,902	34,80,923	Waterproofing work	-	-	-	No	-	1,71,88,979	-
9	Singh Water Pump Services	23-10-2021	26,17,595	25,72,643	Dewatering	-	-	-	No	-	44,952	-
10	Mody Decora & Stones Private Limited	23-10-2021	9,52,10,027	1,94,98,178	Interior works	-	-	-	No	-	7,57,11,849	An amount of Rs.6,08,81,660/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
11	United India Construction Company	23-10-2021	44,72,540	-	Infrastructure related work	-	-	-	No	-	44,72,540	-
12	Link Intime India Private Limited	23-10-2021	1,11,400	-	Depository connectivity	-	-	-	No	-	1,11,400	-
13	Brickstone Construction LLP	23-10-2021	21,35,068	2,11,837	Monthly office usage	-	-	-	Yes	-	19,23,231	An amount of Rs.15,56,487- has been rejected on account of interest @18% claimed unilaterally in the absence of written contract
14	NCC Limited	23-10-2021	6,10,34,246	6,10,34,246	Construction work	-	-	-	No	-	-	As per the arbitration award



15	Khubchandani Interbuild Private Limited	23-10-2021	17,27,38,144	30,66,888	Project Management agreement and Subcontractor coordination	-	-	-	-	-	-	16,96,71,256	-	An amount of Rs.77,670,330/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
16	SNB Infrastructure Private Limited	23-10-2021	-	-	-	-	-	-	No	-	-	-	-	The claimant has submitted an incomplete claim form without mentioning amount of claim. Further the documents submitted along with Form B belongs for the work done of arogya bharti health parks pvt ltd and not the corporate debtor
17	Slapz	31-12-2021	1,03,81,000	12,82,185	Interior works	-	-	-	-	-	-	90,98,815	-	
18	Tata Power Company Limited	22-01-2022	5,44,451	5,44,451	Electricity	-	-	-	No	-	-	-	-	
19	Master & Sons	17-02-2022	42,08,280	1,78,039	Painting Work	-	-	-	No	-	-	40,30,241	-	An amount of Rs.20,66,562/- has been rejected on account of compound interest @18% claimed unilaterally in the absence of written contract
			3,11,45,92,485	12,34,31,900		-	-	-	-	-	-	2,99,11,60,585	-	

Note 1: The claims have been dealt on the basis of available books of accounts as on CIRP commencement date

Note 2: There are various creditors as per books of accounts who have not filed their claims



Annexure-9

Name of the corporate debtor: Khubchandani Hospitals Private Limited
 Date of Commencement of CIRP : 6th October 2021
 List of Creditors as on 2nd March 2022

List of other creditors (Other than financial creditors and operational creditors)

S. No.	Name of the Creditor	Details of Claim		Amount of Claim admitted	Nature of claim	Details of claim admitted		Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount of Claim			Amount covered by security interest	Amount covered by guarantee							
1	Aarogya Bharti Hospitals Private Limited	28-10-2021	23,40,76,856	13,82,91,489	Expenses incurred on behalf of CD	-	-	-	-	Yes	-	9,57,85,367	-	Interest @15% claimed unilaterally in the absence of written contract has been rejected
			23,40,76,856	13,82,91,489		-	-	-	-		-	9,57,85,367	-	

